

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: RBVRR T.S. POLICE ACADEMY, HYDERABAD - Nomination of Sri D.Durga Prasad, Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District as Guest Faculty to deliver a lecture on (1) "Juvenile Justice Act 2015 - Overview (Special Procedure of Investigation and Trial Punishments) and (2) POCSO Act, 2012 - Special Procedure of Investigation & Trial - Victim Centric Approach - Spot light with new Ordinance 2018" for Directly recruited Sub-Inspectors and conversion Sub-Inspectors at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad on Saturday 23.07.2022 (Saturday) 1000 to 1055 hrs and 1110 to 1155 hrs (Two sessions) - Relief Arrangements - **ORDERS - ISSUED.**

READ: Letter Rc.No.473/T.4/RBVRR/2022, dated 28.06.2022 from the I/c. Joint Director, for Director RBVRR Telangana State Police Academy, Hyderabad

ORDER ROC.NO. 3003/2022-B.SPL., DATED: 22.07.2022

The High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby nominated as Guest Faculty to deliver a lecture on (1) "Juvenile Justice Act 2015 - Overview (Special Procedure of Investigation and Trial Punishments) and (2) POCSO Act, 2012 - Special Procedure of Investigation & Trial - Victim Centric Approach - Spot light with new Ordinance 2018" for Directly recruited Sub-Inspectors and conversion Sub-Inspectors at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad on Saturday 23.07.2022 (Saturday) 1000 to 1055 hrs and 1110 to 1155 hrs (Two sessions) at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad. Further the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.DURGA PRASAD, Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District.	Senior Civil Judge-cum-Asst. Sessions Judge, Sangareddy.

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the above said programme at RBVRR Telangana State Police Academy, Hyderabad.


REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The I/c. Director RBVRR Telangana State Police Academy, Hyderabad.
3. The Prl. District and Sessions Judge, Sangareddy.
4. The I Addl. District and Sessions Judge, Sangareddy.
5. The Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District.
6. The Senior Civil Judge-cum-Asst. Sessions Judge, Sangareddy.
7. The District Treasury officer, Sangareddy.
8. The Sub-Treasury Officer, Zaheerabad.

9. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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